

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/(IB)/2017
NAME OF THE PETITIONER(S) : MOHAN BREWERIES & DISTILLERIES LTD
NAME OF THE RESPONDENT(S) : IMPERIAL SPIRITS & WINE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1, MBDL

J. Pralleg for
P. SARAVANA SUNDARAN
Debt Collector Counsel

27/07/17

ORDER

Counsel for Petitioner present. No representation on behalf of Respondent. However communication has been sent to the Registry stating that due to VIP movement, flight is delayed. However, it is made clear that the memo of compromise will be filed in the **Registry** today. Matter is adjourned with the direction to the **Registry** that if any Memo of compromise is filed, the same may be placed on record. Put up on **31.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)